

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1787
TO BE ANSWERED ON THE 10th March 2021
CAPPING OF AIRFARE

1787. SHRI SUSHIL KUMAR GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the capping of airfare has further been extended to March 31, 2021;**
- (b) whether Government had consulted the airlines before this decision;**
- (c) whether the fare cap has helped passengers and airlines as well; and**
- (d) if so, the details in this regard?**

ANSWER

**Minister of State (IC) in the Ministry of CIVIL AVIATION
(Shri Hardeep Singh Puri)**

(a) & (b) Yes, Sir.

(c) & (d) Due to the outbreak of COVID 19, scheduled domestic operations were suspended w.e.f. 25.03.2020 which were subsequently resumed in a calibrated manner w.e.f. 25.05.2020 with fare capping (lower and upper limit) to ensure that airlines do not charge excessive fare and the journey is performed only for essential purpose. The fare band serves the dual purpose of protecting the interests of the travelers as well as the airlines. With calibrated opening of the scheduled domestic operations with the fare capping, the air traffic has increased from an initial 0.28 million passengers in May 2020 to approximately 7.73 million passengers in January 2021.
